

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016


NAME OF THE PARTIES: M/s. SITI Cable Bhatia Network Entertainment P. Ltd.

V/s.

M/s. SITI Chhatisgarh Multimedia Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	Rajendra Jain i/b Thakore Jaiswala & Associates for Petitioner.		
---	---	--	---

ORDER

C.P. No. 65/58, 59, 397, 398/CLB/MB/2014

Petitioner's side is present. Respondent's side is absent.

Ld. Advocate for the Petitioner discloses that when the matter was heard last time, an Order was passed directing the Respondents to remain present for this hearing and a copy of the said Order was served upon the Respondents. This time also the Respondent side remains absent.

For the reason above, this matter shall be disposed of ex-parte against the Respondents on the next date of hearing, in case the Respondents remain absent to the next date of hearing.

List this matter for hearing on 27th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 29.11.2016